

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 236 OF 2017 &
IA NO. 421 OF 2017**

Dated: 12th July, 2018

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

TEAMEC Chlorates Ltd.

.... Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory Commission &
Anr.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Rohit Rao N.
Mr. Mukund P. Unny

Counsel for the Respondent(s) : Ms. Purna Singh for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **06.09.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/js

**(I. J. Kapoor)
Technical Member**